

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 02nd August, 2024

No. LJ (B) 68/2012/65 –In exercise of the powers conferred by sub-section (2) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Shri. Lyngkor Kynjing, MCS, Additional Deputy Commissioners as the Additional District Magistrate within South West Khasi Hills District, with immediate effect until further orders.

No. LJ (B) 68/2012/65-A –In exercise of the powers conferred by sub-section (2) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Shri. Stevedford Marwein, MCS, Assistant Commissioner as the Executive Magistrate within South West Khasi Hills District, with immediate effect until further orders.

Sd/-

(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 68/2012/65-B,

Dated Shillong, the 02nd August, 2024

Copy forwarded to:-

1. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat with reference to your letter No. SWK/JUD.15/2012/162 Dt. 12.07.2024.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. ✓ DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Saham

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.